## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4042 ANSWERED ON:22.08.2003 MERGER OF ASSETS MANAGEMENT COMPANY TUFANI SAROJ

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Punjab National Bank (PNB) has taken a decision to merge itsAssets Management Company (AMC) into a new company;
- (b) if so, the details of the new company;
- (c) the details of the partnership of PNB in that country?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (c): Punjab National Bank's Board of Directors has approved merger of PNB Asset Management Company (PNB AMC) with Punjab National Bank (PNB). No new company is being established separately for the purpose. However, Bank is considering transferring its Mutual Fund Schemes to Principal - PNB Asset Management Company which will be a joint venture company with 30% equity participation by PNB.